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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 1425/2022, CM APPL. 4127/2022

ISHAN TANEJA

..... Petitioner

Through: Mr.Abhinav Bajaj, Mr.Prateek  
Goswami and Mr.Sakshum Ojha,  
Adv.

versus

STATE OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr.Divyam Nandrajog, Adv. for  
Mr.Jasmeet Jolly, Adv. for R-1.  
Ms.Nidhi Raman, CGSC with  
Mr.Zubin Singh, Adv. for R-2.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**ORDER**

**29.07.2022**

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Notice. Since the respondents are duly represented by learned counsels, let counter affidavit(s) be filed within a period of four weeks from today.

The respondents while filing their affidavits shall also place on the record relevant data which may indicate the total number of Family Judges who are presently posted and presiding over Family Courts in Delhi, the total number of matters pending on the board of each of those Courts as well as the status of infrastructure attached to those Courts.

List again on 06.10.2022.

**YASHWANT VARMA, J.**

**JULY 29, 2022**

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